

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**ARB-81-2017**

M/s Eco Paryavaran Engineers & Consultants pvt.Ltd. Appellants

V/s

M/s H B N Homes Colonisers Pvt. Ltd. and Anr. Respondents

Respondent No. 1 :-

M/s HBN Homes Colonisers Pvt. Ltd., having its registered office at 103-104, 1st Floor, Vardhman Ring Road Market, J-Block, Outer Ring Road, Vikas Puri, NEW DELHI - 110 018 and Corporate Office at B-53, B-1 Block, Community Centre, Janak Puri, NEW DELHI - 110 058 through its Managing Director.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **27.01.2023(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on
14th December, 2022.

Veena
15/12/22
Superintendent (Judl.),
For Registrar (Judicial)

wt
14/12/22